(b) whether it is also a fact that due to the $abov_e$ fact that officers of Archaeological Survey of India have no chance to become the Director .General after the retirement of the present incumbent in the middle of 1990; and

(c) whether Government propose to re-examine the anomalies in the recruitment rules $_0f$ Gorup 'A' Offices and restore status quo ante; and if so, by when?

THE MINISTER OF STATE - "M THE DEPARTMENTS OF EDUCA-TION AND CULTURE IN THE (MIN-ISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI L. P. SHAHI): (a) The recruitment rules of Group 'A' post were amended in 1982 keeping in view all the relevant considerations and by following the prescribed procedure,

(b), This is only incidental and not due to any procedural defect in the Recruitment Rules for the post of Director General. •'

(c) At present there is no such proposal.

Change in the Timings of NeeMefoal Group of Trains

858. SHRI JAGADISH JANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to change the timings of Neelachal group of trains and put them in the May, 1988 schedule;

Ob) whether it is a fact that the change of timings according to May, 1988 schedule will again create some problems and put the (same inconvenience to thepassengers;

(c> if so, whether any judesious

suitable timings would be fixed for those trains running between Delhi and Puri; and

to Questions

(d) what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The schedules of these trains have been revised t_0 the pattern of May, 88 schedule with effect from May 89.

(b) No, Sir.

c) and (d) Do not arise.(

" Harassment of Indians in Bhutan

859. SHRI KAPIL VERMA: SHRIMATI VEENA VERMA: SHRIMATI SURYAKANTA, JAYWANTRAO PATIL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the reports that a sizeable number of Indian labourers have been forced to leave Phuntso long and other areas of Bhutan;

(b)'whether Government are also aware that Indians occupying senior positions in both official and commercial establishments are preparing to leave Bhutan because of harassment; and

(c) if so, what steps Government are taking to protect the interests of Indians there and to meet the changing situation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government have seen reports to this effect,

Ob) No, Sir.

The Government are aware only about expulsion of non-nationals in Bhutan without valid documents. Most of them were nationals of countries other than India. (c) In genuine cases where the interests of Indian nationals are affected, these matters are taken up with the Royal Government of Bhutan for resolving problems amicably.

Sale and Purchase of Reserved Tickets by Unauthorised Persons/Travel Agents at New Delhi station

860. SHRI PRABHAKAR RAO KALVALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several unauthorised persons | travel agent_s and middlemen are selling and purchasing reserved tickets at New Delhi Railway Station;

(b) if so, what action has been taken by Government and the number of persons arrested or fined;

(c) whether it is also a fact that the such unauthorised persons are harassing genuine and illiterate passengers; and

(d) if so, what action has been taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (c) Some such cases have come to notice. -

(b and (d) Some of the important measures taken to curb malpractices in reservations by toutslunauthorised persons are as under;

(i) A close surveillance i_s being maintained at New Delhi reservation office to detect and apprehend touts.

Surprise raids are also conducted at the premises of unauthorised travel agents. During 1988-89,. 91 touts/unauthorised agents were apprehended and handed over to Police for prosecution.

(ii) During rush periods, reservation requisition slips are scrutinised with a view to detect spurious reservations. Door-to-door verrification of the spurious requisition slips i_s done and the reservations are cancelled where these are found fictitous.

(iii) Frequent warnings to intending passengers against unauthorised purchase sale of tickets are issued through notices and announcements over Public Address System.

Opening of New College in Delhi

861. SHRI BEKAL UTSAHI; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to open some colleges including a College of Applied Science for women in Delhi in the near future; and

(b) if so, whether the places where the colleges are proposed to be opened have been identified ;and if so,, what are the details there of?

THE MINISTER OF-STATE IN THE DEPARTMENTS OF **EDUCATION** AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (SHRI L. P. SHAHI): (a) and (b) The University of Delhi has received the following proposals for opening new colleges: ---

Description of the College	Name of Sponsor	Location proposed
(i) College of applied Sciences for Women	Delhi Administration	Trans Yamuna Area.
(ii) College for Aeronautical Studies .	Indian Air Force Education Society	New Delhi
(iii) College for Applied Sciences for Women	Apeejay Education Society	South Delhi.